

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)**

ORDER

No. 573

Dated: 27.07.2017

Sanction is hereby accorded to the retirement on Superannuation of below mentioned officers/officials of Subordinate Courts of Kashmir Province (**Divisional Cadre**) with effect from the dates shown against their respective names:

S. No.	Name of the Official	Present Posting	D.O.B.	Retirement
1	Gh. Ahmad Dar	SO, CBI Court, Srinagar	22.01.1958	31.01.2018
2	Mohd. Sultan Mir	SO (Adm.) PDJ Court, Baramulla	08.05.1958	31.5.2018
3	Ilyas Ahmad Pandit	SO, 1st Addl. D&S Court, Srinagar	24.05.1958	31.05.2018
4	Gh. Mohi-ud-Din Mir	SO (Reader), PDJ Court, Baramulla	08.06.1958	30.06.2018
5	Tej Krishen Bhat	HA/HRK, PDJ Court, Srinagar	05.08.1958	31.08.2018
6	Gh. Ahmed Lone	HA/Acctt., PDJ Court, Kupwara	02.04.1958	30.04.2018
7	Paramjeet Singh	PA-Cum-Sr. Scale Stenographer, 3 rd Addl. D&S Court, Srinagar	03.05.1958	31.05.2018

By order.

(G. M. Parray)

Joint Registrar

No. 1684-94/PSY-06

Dated:

27-07-2017

Copy to:-

- 1) Registrar General, High Court of J&K for information.
- 2) Registrar Vigilance, High Court of J&K for information.
- 3-5) Pr. District & Sessions Judge, Srinagar/ Baramulla/Kupwara.
- 6) Special Judge, Anti-corruption for CBI Cases, Srinagar.
- 7) Addl. District & Sessions Judge, Srinagar.
- 8) 1st Addl. District & Sessions Judge, Srinagar.
- 9) 3rd Addl. District & Sessions Judge, Srinagar.

..... for information and necessary action. All the presiding Officers are directed to verify the retirement age of retirees with their service books and in case any disparity appears the same may be intimated to this Secretariat forthwith. They are further directed to take necessary steps under rules for preparation of their pension cases.

- 10) Chief Accounts Officer, High Court of J&K at Srinagar.
- 11) Incharge NIC for uploading in High Court website.

